

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3309/2023

(Arising out of impugned final judgment and order dated 12-01-2023 in A482 No. 941/2022 passed by the High Court Of Judicature At Allahabad)

ADIL RASHID KHAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 26-09-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Alamgir, Adv.(mentioned by)
Mr. Shaleen Bhardwaj, Adv.
Mr. Nischal Kumar Neeraj, AOR

For Respondent(s)
Mr. Vishwa Pal Singh, AOR

UPON being mentioned the Court made the following
O R D E R

Not to be deleted from the date already notified.*

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS
*Date as per system 06.10.2023.

(POONAM VAID)
COURT MASTER (NSH)